

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14095/2021

KUDUSH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.72517/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.72519/2021-EXEMPTION FROM FILING O.T. and IA No.72521/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.72515/2021-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.72514/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-08-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Shariq Ahmed, Adv.
Mr. Tariq Ahmed, Adv.
Mr. Sunil Kumar Verma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Application filed by the petitioner for exemption from surrendering is dismissed.

The petitioner is granted 8 weeks time to surrender.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)